THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)

Item No. 27
CP (IB) No. 227/Chd/Pb/2022

Under Section 94 of the Insolvency & Bankruptcy Code, 2016

In the matter of:-

Mithil Nanda, PG,
S. Nanda Industries Pvt. Ltd. …Petitioner

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 17.02.2023.

Sd/-

Court Officer

December 06, 2022
YP